

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.20/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 26/2008
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambaram	Acs	98 49056652	14

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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A. Cherkeavering	R44 R6	9948314088	as

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Heard Shri S. Chidambaram, Learned PCS for Petitioner-2 and Shri Y. Suryanarayana, Learned Counsel for R-3 to 5 and Shri A. Chakravorthy, Learned Counsel for R 4 & 6.

Post the case on 6.12.2017.

Member (T)

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Member (J)

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